Annexure-9													
Bliss Villa (Delhi) Private Limited													
Date of commencement of CIRP : 11.08.2026													
List of Creditors (Version 2.0) drawn as on: 09.10.2026													
List of Other Creditors (Other than financial creditors and operational creditors)													
													(Amount in ₹)
Sl.No	Name of creditor	Details of claim received		Details of claim Admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
-	-	-	-	-	₹ -	₹ -	₹ -	-	₹ -	₹ -	₹ -	₹ -	
NOT APPLICABLE													
	Total	-	-	-	₹ -	₹ -	₹ -	-	₹ -	₹ -	₹ -	₹ -	

Bliss Villa (Delhi) Private Limited
Date of commencement of CIRP : 11.08.2026
List of Creditors (Version 2.0) drawn as on: 09.10.2026

Disclaimer

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